

[Shri A. M. Thomas]

Movement) Third Amendment Order, 1962 published in Notification No. G.S.R. 1812 dated the 27th December, 1962.

(iv) The Rice (Uttar Pradesh) Second Price Control (Amendment) Order, 1963 published in Notification No. G.S.R. 34 dated the 5th January, 1963.

(v) G.S.R. No. 125 dated the 18th January, 1963.

[Placed in Library. See No. LT-688/63.]

THE INDIAN AIRCRAFT (AMENDMENT) RULES, 1962

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): I beg to lay on the Table a copy each of the following papers:—

(i) The Indian Aircraft (Amendment) Rules, 1962 published in Notification No. G.S.R. 1674 dated the 8th December, 1962 under section 14A of the Indian Aircraft Act, 1934, together with an explanatory note.

[Placed in Library. See No. LT-689/63.]

(ii) The Air Corporations (Amendment) Rules, 1962 published in Notification No. S.O. 3901 dated the 29th December, 1962, under sub-section (3) of section 44 of the Air Corporations Act, 1953.

[Placed in Library. See No. LT-690/63.]

(iii) Annual Accounts of the Air-India International Corporation for the year 1960-61 and the Audit Report thereon, under sub-section (4) of section 15 of the Air Corporations Act, 1953.

[Placed in Library. See No. LT-691/63.]

12.15 hrs.

PUBLIC ACCOUNTS COMMITTEE

FIFTH REPORT

Shri Tyagi (Dehra Dun): I beg to present the Fifth Report of the Public Accounts Committee on the Audit Report on the Accounts of the Damodar Valley Corporation for the year 1960-61—Parts I—III.

ESTIMATES COMMITTEE

FIFTH REPORT

Shri Dasappa (Bangalore): I beg to present the Fifth Report of the Estimates Committee on action taken by Government on the recommendations contained in the Hundred and twenty-first Report of the Estimates Committee (Second Lok Sabha) on the Ministry of Commerce and Industry—Coffee Board, Bangalore.

12.16 hrs.

BUSINESS ADVISORY COMMITTEE ELEVENTH REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move:

“That this House agrees with the Eleventh Report of the Business Advisory Committee presented to the House on the 21st January, 1963”.

Mr. Speaker: The question is:

“That this House agrees with the Eleventh Report of the Business Advisory Committee presented to the House on the 21st January, 1963”.

The motion was adopted.